NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 69/Chd/Hry/2017

In the matter of:

Narindra & Narindra Steel

Corporation.

...Petitioner/Operational Creditor

Vs.

M/s Isolux Corsan India

Engineering & Construction Pvt.Ltd. ... Respondent/Corporate Debtor

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Vikas Jain and Mr. Manu Loona, Advocates,

for the petitioner.

Mr. Vineet Tayal, Advocate for the respondent.

Learned Senior Counsel for the petitioner and learned counsel for the respondent have jointly requested only for short date for arguments. List the matter on 07.11.2017 for arguments. No request for further adjournment shall now be entertained.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 03, 2017